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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri K.C. Venugopal, Deepender Singh Hooda, Ravneet Singh, Mallikarjun Kharge, Rajesh Ranjan, Jai Prakash Narayan Yadav, Prem Singh Chandumajra, P. Karunakaran, Prof. Saugata Roy and Shri M.B. Rajesh on different subjects.

The matters, though important, do not warrant interruption of business of the day. The matters can be raised through other opportunities.

I have, therefore, disallowed the notices of Adjournment Motion.

â€¦(बलथान)

माननीय अध्यक्ष : एडजर्नमेंट मोशन अलाऊ नहीं करेंगे।

â€¦(बलथान)